

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (W. Z.)
PUNE.

(IMPLEADMENT OF RESPONDENT)

IN THE MATTER OF: 84/2022

1. MR. LALITKUNMAR NAMDEO CHAUDHARI. ----- Applicant

// VERSES //

1. STATE OF MAHARASHTRA & Others ----- Respondent

**AFFIDAVIT IN IMPLEADMENT OF THE DISTRICT
COLLECTOR AS PARTY-RESPONDENT NO 09
IN OA 84/2022 (WZ)**

I, Lalitkumar S/o Namdeo Chaudhari, Age : 50 years, Occu.: Agriculture, R/o : 9, Shriram Colony, Faizpur, Tq. Yawal, District Jalgaon (Maharashtra), Cell No. +919422279725, E-mail ID : lalite24@gmail.com, do hereby state on oath and solemn affirmation as under;

1. On behalf of government, the District collector is Administrative head and have duty of approval and governing various schemes of various development works in districts.
2. In this OA party-respondent no 04 The district level committee through the District Collector is system of administration.



**Verified & Solemnly
Affirmed Before me.**

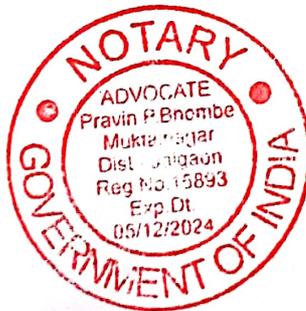
3. I pray the Hon'ble NGT (wz) Pune to implead the "The District Collector, Jalgaon Dist. Jalgaon" as the Party-respondent no 09 in this OA 84/2022.

VERIFICATION

I, Lalitkumar S/o Namdeo Chaudhari, Age : 50 years, Occu.: Agriculture, R/o : 9, Shriram Colony, Faizpur, Tq. Yawal, District Jalgaon (Maharashtra), Cell No. +919422279725, E-mail ID : lalite24@gmail.com, do hereby state on oath and solemn affirmation that, the contents of this affidavit in amendment from para No. 01 to 03 are read over and understood by me and the same are true and correct to the best of my personal knowledge and as per the record available with me.

Hence, verified at Jalgaon on this 18th day of Oct, 2023.

Identified and
Explained by :



Deponent
Lalitkumar S/o Namdeo Chaudhari

Verified & Solemnly
Affirmed Before me.

Lalitkumar S/o Namdeo Chaudhari,

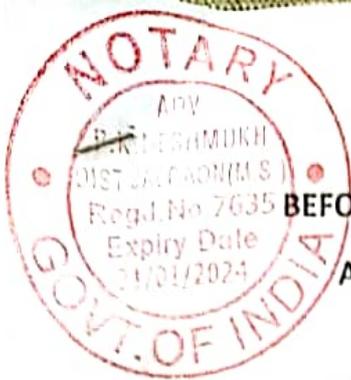


AFFIDAVIT
Solemnly affirmed and signed before me
by Shri Lalitkumar Namdeo Chaudhari
of Faizpur who is identified by
shri _____ whom I know Personally.

NOTED AND REGISTERED
Sr.No. 64/1
Contains Pages No. 02
Date : 18/10/2023

Pravin P. Bhombe
18.10.23
Adv. Pravin P. Bhombe
Notary Public Govt of India
(Reg. No. 15839)
At/Post/Tal- Muktainagar
Dist- Jalgaon, Mob. 9850833833

upload
18/10/2023



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (WZ) PUNE

AFFIDAVITE OF SERVICE (Impleadment of respondent)

IN OA 84/2022

IN MATTER OF:

1. Lalitkumar Namdev Chaudhari Applicant in person

// VS //

2. The State of Maharashtra and Others & 07 Respondent

I, Lalitkumar Namdeo chaudhari age 50 residing at Faizpur Ta: Yawal Dist: Jalgaon do solemnly affirm and says as follow:

1. I have served the copy of amendment in array of respondent to the respondent No. 04 The District Collector, Jalgaon.

That the above statements are true to my knowledge, Hence this affidavit of service.

VERIFICATION

I, Lalitkumar Namdeo chaudhari age 50 residing at Faizpur Ta: yawal Dist: Jalgaon, do hereby solemnly affirmation state and submit that, I have personally read content of this affidavit and declare that entire content of this affidavit is true and correct to the best of my knowledge belief. Hence, I have signed and verified on this 18th Octombar, 2023 at Jalgaon.

Date: 18/10/2023

Deponent
Lalitkumar Namdeo Chaudhari
Lalitkumar Namdeo chaudhari.

SIGNED

BEFORE ME

Praadeep K Deshmukh

AFFIDAVIT

Solemnly affirmed before me by
Shri. *Lalitkumar Namdeo Chaudhari*
who is identified by Advocate
Shri. *Adv. H. P. Deshmukh*
whom I Know Personally. *H. P. Deshmukh*

ADV PRADEEP K DESHMUKH
NOTARY-GOVT OF INDIA
152/30 Jilha Peth Near District
Court Jalgaon-425001 (M.S.)
MAH/926/1990



NOTED AND REGISTERED
Sr.No 3294/18/21/2023
Total 1 Pages Only
Date 18/10/2023



0.23
o/l

Receipt for amendment in OA 84/2022- Impleadment in array of respondent.

To
The District Collector
Collectorate Jalgaon. M.S.

Resp Sir,

As per the order issued by the hon'ble National Green Tribunal (WZ) vide dated 09/10/2023 about delete of "respondent no 04 -the District level committee Jalgaon" and implead of the "Respondent no.09- The district Collectorate, Jalgaon (M.S.)"

Herewith the copy amendment of OA 84/2022.

Thanking You

incl: OA 84/2022 PNO. 01 TO 163
TA 175 TO 180

Applicant in person

Lalitkumar Namdeo Chaudhari.

9, Shriram Colony, Faizpur
Ta: Yawal, Dist: Jalgaon.

18/10/23

महसूल सहायक/अव्वल कारकून
टपाल शाखा,
जिल्हाधिकारी कार्यालय, जळगाव.